(8)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/34/(241/242)/CB/2017	
NAME OF THE TRANSFEROR	: RAAKHEE SHASHIKANT	
NAME OF THE TRANSFERRE	: AARYAN INSTITUTE OF MANAGEMENT PVT LTD	
UNDER SECTION	: 241/242	

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	,

1 & ABU Aaryan Institute of Management ROHINI RAVIKUMAR Coursel for Respondent 1

2 K. Somathi N. Kaiboss

Consul for petition fr kn

ORDER

Counsel for Petitioner present. Respondent along with his Counsel present and prayed time for filing counter. At request, time is enlarged. Put up on 29.08.2017 at 10.30 A.M.